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(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Review Appln.No.46 of 1988

IN

O.A.No. 492 of 1988

D.R. Nagpal ... Appellant.

Vs.

Gen.Manager, N.E.Rly., ... Respondents.
Gorakhpur & others.

Hon'ble D.S. Misra, A.M.
Hon'ble G.S. Sharma, J.M.

In this review application, the applicant has sought a review of the order dated 9.5.1988 passed in O.A.No. 492 of 1988. No one is present for the applicant today, ^{and} none was present on two previous dates. We have however examined the grounds taken in this application and we find that no new points have been taken by the petitioner to justify the review of the order which was passed after considering the case on merit. Accordingly the application is rejected.

Sharma
Member (J).

Sharma
Member (A).

May 18.5.1989.

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